

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No.1152/2005
Jabalpur, this the 24th day of July, 2005

Hon'ble Dr.G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Ajay Kumar Bain,
S/o Late Shri Kandhilal Bain,
Aged about 25 years,
Un-employed, R/o COD, Servant,
Quarter No.2, Central Ordnance
Depot, Jabalpur (M.P.)

Applicant

(By Advocate – None)

1. The Union of India,
Through the Secretary,
Ministry of Defence,
New Delhi.
2. The Director General of Ordnance,
Service, (OS-8C (i), Master General
Of Ordnance Branch, Army Headquarters,
DHQ-PO New Delhi -11.
3. The commandant,
Central Ordnance Depot,
Jabalpur-482 001.
Respondents.

(By Advocate – Shri M.Chourasia)

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

On 12.5.2006 a request was made by the Proxy counsel of the applicant and the matter was adjourned till 15.5.2006, and this

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Tribunal has observed that no further adjournment will be given as the matter has already been adjourned several times. On 15.5.2006 this matter was adjourned on the ground that the counsel for the applicant was getting certain instructions and clarifications from the applicant and was granted last opportunity for hearing on that date. Today he did not appear in the court when the case was called out. It appears that the applicant has lost interest in prosecuting the case. The OA is dismissed for want of prosecution.

A.K.Gaur
(A.K.Gaur)

Judicial Member

G.C.Srivastava
(Dr.G.C.Srivastava)

Vice Chairman

कृतांकन से ओ/व्या....., जललपुर, दि.....

प्रतिलिपि अच्छे हितः—

- (1) सरिदा, उत्ता व्यावाहार द्वारा प्रतिलिपि, जललपुर
- (2) आमेश्वर द्वी/सीगती/अु के हाजंसल
- (3) प्रत्ययी शो/श्रीमती/अु के हाजंसल
- (4) बंधपाल, दोप्ता, जललपुर व्यावाही

सूचना एवं अवश्यक कार्यवाही हैं।

उप रजिस्ट्रार

26-7-06

Deed of Award by Dr. G.C.Srivastava
M. Chaurasia